

MR. SPEAKER: In some form we will discuss it.

SHRI DINESH GOSWAMI (Guwahati): The flood situation in Assam is serious.

MR. SPEAKER: We will discuss the subjects one by one. We will take up one subject at a time.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): We are going to discuss the drought situation.

(Interruptions)

MR. SPEAKER: I do not know why you cannot understand a simple thing that we can discuss one subject at one time. I have not barred a single subject from discussion. First let us finish one and then we will take up another, then another and so on. No problem in discussing any subject. No problem at all. Leave it to me. You fix the priorities. We have the Business Advisory Committee. They will fix the time.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): Through you I want to make a request to the hon. Home Minister that there has been a constant demand for a judicial inquiry into the killings of youth at Hoshiarpur by PAC on 22nd May. Dr. Subramaniam Swamy has started fast unto death over this demand from today. Let the Home Minister make a Statement.

(Interruptions)

[Translation]

MR. SPEAKER: What are you doing?

(Interruptions)

MR. SPEAKER: What is wrong with you?

[English]

SHRI NARAYAN CHOUBEY (Midnapore): The strike by the Junior Engineers of the CPWD is continuing for 22 days. It needs discussion. 2 lakhs of university and college teachers have started strike since today. Government must intervene and settle with them.

MR. SPEAKER: Mr. Choubey, why don't you understand certain basic things and basic principles? I said that we can only discuss one thing at a time and I also said that we are going to discuss everything. We have already admitted a Calling Attention on that. Why don't you understand this simple basic thing?

[Translation]

SHRI RAMSWAROOP RAM (Gaya): Harijans were prevented from entering, Nathdwara Temple and people were attacked with Lathis.

(Interruptions)

MR. SPEAKER: Either you give it in writing or see me.

12.02 hrs.

PAPERS LAID ON THE TABLE

[English]

Consumer Protection (Amendment) Rules, 1987

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): I beg to lay on the Table a copy of the Consumer Protection (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 658 (E) in Gazette of India dated the 14th July, 1987 under sub-section (1) of Section 31 of the Consumer Protection Act, 1986. [Placed in Library. See No. LT-4554/87].

**Notifications under Essential
Commodities Act, 1955**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (1) S.O. 462(E) published in Gazette of India dated the 11th May, 1987 rescinding the Rice (Prohibition of Use in Wheat Products) Order, 1958 and the Imported Foodgrains [Prohibition of Unauthorised Sale] Order, 1958.
- (2) The Sugar (Price Determination for 1986-87 Production) Second Amendment Order, 1987 published in Notification No. G.S.R. 654(E) in Gazette of India dated the 10th July, 1987. [Placed in Library. See No. LT—4555/87]

**One Hundred Nineteenth Report of
the Law Commission**

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay on the Table a copy of the One Hundred Nineteenth Report (Hindi and English versions) of the Law Commission on Access to Exclusive Forum for Victims of Motor Accidents. [Placed in Library. See No. LT—4556/87]

**Notifications under the Industries
(Development and Regulation) Act, 1951**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table—

- (1) A copy of Notification No. S.O. 727(E) (Hindi and English ver-

sions) published in Gazette of India dated the 20th July, 1987 making certain amendments to Notification No. S.O. 98(E) so as to add and delete certain items mentioned in the notification in the list of items reserved for small scale sector under sub-section (2H) of Section 29B of the Industries (Development and Regulation) Act, 1951. [Placed in Library See No LT--4557/87]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R 494(E) published in Gazette of India dated the 14th May, 1987 rescinding Order published in Notification No. G.S.R. 757(E) in Gazette of India dated the 25th September, 1985.
- (ii) The Oil Pressure Stoves (Quality Control) Order, 1987 published in Notification No G.S.R. 495(E) in Gazette of India dated the 14th May, 1987.

[Placed in Library. See No. LT-4558/87].

Indo-Sri Lanka Agreement

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): I beg to lay on the Table a copy of the full text of the statement (Hindi and English Versions) on the Indo-Sri Lanka Agreement to establish peace and normalcy in Sri Lanka. [Placed in Library. See No. LT—4559/87]

(Interruptions)

[English]

DR. DATTA SAMANT (Bombay South